GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 508 TO BE ANSWERED ON 04.02.2022

ACHIEVEMENTS UNDER PRADHAN MANTRI MATRU VANDANA YOJANA

508. SHRIMATI SANGEETA KUMARI SINGH DEO: SHRI RAJA AMARESHWARA NAIK: DR. JAYANTA KUMAR ROY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Pradhan Mantri Matru Vandana Yojana;
- (b) if so, the details thereof along with the achievements made thereunder during the last three years, state-wise;
- (c) whether the financial assistance was allocated by the Union Government under the scheme and if so, the details thereof during the last three years, state-wise;
- (d) the details of beneficiaries under the said scheme, state-wise; and
- (e) the other steps being taken by the Government for effective monitoring and implementation of the scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Yes, Sir. The Ministry of Women and Child Development is implementing Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) w.e.f. 01.01.2017. The Year-wise and State/UT-wise, details of beneficiaries enrolled, beneficiaries paid and the total amount of maternity benefits disbursed during the last three years is at **Annexure-I**.

(c) The funds are released to the States/UTs on the basis of indicative targets and utilisation of released funds. The Year-wise and State/UT-wise details of Central share of funds released to States/UTs under PMMVY during the last three years is at **Annexure-II**.

(d) The state wise details of beneficiaries are at **Annexure-I**.

(e) The scheme Implementation Guidelines provide for setting up of Steering and Monitoring Committees at National, State and District levels. These Committees review the progress of implementation of the scheme periodically to strengthen the coordination and convergence between concerned departments and suggest modifications required for improving the implementation. Further, PMMVY is implemented through web-based Management and Information System (MIS) Software, viz. Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) which is used as an effective tool for regular monitoring of the scheme. The PMMVY-CAS is enabled to monitor key indicators like number of beneficiaries enrolled, number of beneficiaries paid maternity benefits, total maternity benefits disbursed to eligible beneficiaries etc. on near-real time basis. The PMMVY is a component under Mission Shakti launched recently to provide integrated benefits of safety, security and empowerment to women.

Statement referred to in reply to part (a) & (b) and (d) of the Lok Sabha Unstarred Question No. 508 for answer on 04.02.2022 raised by Shrimati Sangeeta Kumari Singh Deo, Shri Raja Amareshwara Naik and Dr. Jayanta Kumar Roy regarding 'Achievements under Pradhan Mantri Matru Vandana Yojana'

Year-wise and State/UT-wise details of number of beneficiaries enrolled, beneficiaries paid and total amount of maternity benefits disbursed under the Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last three years

SI.	State/UT	2018-19			2019-20			2020-21		
N 0.	State 01	No. of Beneficiar ies enrolled	No. of Beneficiar ies Paid	Total amount Disburse d* (₹ in	No. of Beneficiar ies enrolled	No. of Beneficiar ies Paid	Total amount Disburs ed* (₹ in	No. of Beneficiar ies enrolled	No. of Beneficiar ies Paid	Total amount Disburs ed* (₹ in
				Crore)			Crore)			Crore)
1	Andaman And Nicobar Islands	1,501	2,731	0.85	949	2,356	0.73	1,353	2,189	0.71
2	Andhra Pradesh	3,64,434	5,00,361	175.80	2,60,501	5,12,648	167.30	2,26,803	2,92,094	79.17
3	Arunachal Pradesh	6,681	5,680	2.06	7,180	9,320	3.30	7,261	8,529	2.96
4	Assam	1,42,228	1,35,671	37.27	3,31,055	4,17,913	163.17	1,83,266	2,01,400	70.14
5	Bihar	2,43,948	2,41,031	62.30	9,19,776	8,91,050	335.06	11,15,837	11,81,671	482.86
6	Chandigarh	6,984	9,286	2.99	5,323	9,449	2.76	5,100	7,986	2.30
7	Chhattisgar h	1,45,626	1,70,423	49.12	1,42,674	2,49,714	77.96	1,23,512	1,83,332	54.52
8	Dadra And Nagar Haveli	2,752	3,256	1.00	2,194	4,472	1.28	2,033	3,314	0.84
9	Daman And Diu	2,189	1,657	0.56	1,216	2,151	0.65	1,052	1,471	0.37
10	Delhi	61,312	69,574	25.29	67,904	1,04,221	36.25	85,885	80,607	25.45
11	Goa	5,890	7,472	2.74	3,987	6,372	1.96	4,260	6,187	1.88
12	Gujarat	2,50,460	3,33,800	126.83	3,10,604	4,07,896	150.15	88,439	1,62,926	47.11
13	Haryana	1,78,187	2,23,702	82.18	1,23,711	2,17,033	70.84	1,20,811	1,19,822	33.76
14	Himachal Pradesh	52,759	78,031	26.86	40,947	81,449	25.39	41,496	67,530	19.78
15	Jammu And Kashmir	56,448	69,253	25.95	58,141	85,801	29.15	65,658	60,380	19.49
16	Jharkhand	1,40,134	1,81,958	57.05	1,99,561	2,72,441	92.58	1,64,238	1,78,563	57.23
17	Karnataka	3,59,141	3,73,987	132.30	3,28,319	5,37,386	183.03	5,05,328	5,06,308	156.75
18	Kerala	1,74,793	2,14,082	75.98	1,69,172	2,73,181	92.10	1,81,657	2,16,813	66.00
19	Ladakh	0	0	0.00	0	0	0.00	1,010	1,173	0.38
20	Lakshadwee p	299	436	0.12	284	327	0.08	387	665	0.17
21	Madhya Pradesh	6,73,241	9,48,643	330.11	5,41,280	9,79,547	298.97	5,90,450	9,33,964	290.58
22	Maharashtra	5,52,107	5,91,919	220.33	8,14,059	10,32,254	381.85	5,68,728	8,08,517	263.91
23	Manipur	7,557	7,577	2.74	22,728	23,979	10.61	14,958	16,442	6.64
24	Meghalaya	3,878	3,189	1.18	15,908	16,380	6.40	9,589	10,004	3.50
25	Mizoram	10,096	10,611	4.44	4,183	9,395	3.29	5,515	7,376	2.48
26	Nagaland	3,219	2,542	1.01	15,307	15,207	7.08	6,371	6,073	2.67
27	Odisha	0	5 8 022	0.00	0	0	0.00	0	0 6 477	0.00
28	Puducherry	7,836	8,023	3.16	6,444	10,553	3.76	5,202	6,477	1.84
29	Punjab	1,17,288	1,58,968	59.77	98,653	1,49,709	50.06	1,05,742	1,27,204	41.34 137.73
30 31	Rajasthan Sikkim	6,33,603 3,585	6,15,068 3,891	211.76 1.55	2,94,657 2,121	5,35,006 4,632	158.08 1.52	2,98,756 2,626	4,51,863 3,219	0.84
32	Tamil Nadu	2,33,983	1,85,817	41.78	4,21,108	5,24,185	1.32	4,13,221	4,69,571	123.88
33	Telangana	2,55,985	1,85,817	0.00	4,21,108	0	0.00	4,15,221	4,09,371	0.00
34	Tripura	22,108	18,658	5.77	26,773	42,717	15.01	20,612	24,277	7.30
35	Uttar	11,85,214	11,87,314	414.19	12,57,801	16,42,844	576.19	11,12,588	13,02,623	444.22
26	Pradesh Uttarakhand	40.510	50 011	10.25	17 017	75 007	21.06	50 040	<u>80 00 /</u>	27.07
36 37	West	49,519 3,61,008	58,814 3,06,145	19.35 126.15	47,817 5,31,282	75,827 4,86,151	24.86 201.92	58,249 2,97,287	80,994	27.07 0.00
	Bengal Grand Total	60,60,011	67,29,575	2330.55	70,73,619	96,33,566	3317.29	64,35,280	75,31,575	2475.87

<u>Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 508 for answer on</u> 04.02.2022 raised by Shrimati Sangeeta Kumari Singh Deo, Shri Raja Amareshwara Naik and Dr. Jayanta Kumar Roy regarding 'Achievements under Pradhan Mantri Matru Vandana Yojana'

Year-wise and State/UT-wise details of central share of funds released under the Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last three years

Sl. No.	State/UT	2018-19 (Rs. In Crores)	2019-20 (Rs. In Crores)	2020-21 (Rs. In Crores)
1	Andaman and Nicobar Islands	0.41	1.27	0.98
2	Andhra Pradesh	141.02	101.25	14.39
3	Arunachal Pradesh	0.36	0	8.72
4	Assam	8.17	125.95	94.69
5	Bihar	12.53	101.88	319.98
6	Chandigarh	2.48	3.99	4.4
7	Chhattisgarh	20.26	52.93	9.66
8	Dadra & Nagar Haveli	0.76	1.47	0.3
9	Daman & Diu	0.29	1.04	0.04
10	Goa	1.07	1.4	0.12
11	Gujarat	59.59	102.68	-
12	Haryana	36.75	65.87	7.36
13	Himachal Pradesh	17.94	33.69	7.73
14	Jammu and Kashmir Jharkhand	8.28	30.12	7.5
15		14.53	63.38	16.27
16	Karnataka	63.62	119.53	37.92
17 18	Kerala Ladakh*	35.14	64.19	<u> </u>
18	Ladakh ^a Lakshadweep	0.04	0.18	0.76
20	Madhya Pradesh	185.81	285.16	62.78
20	Maharashtra	117.96	283.16	113.11
21	Manipur	0.75	4.12	6.48
22	Meghalaya	1.02	4.21	5.08
23	Mizoram	2.95	8.12	5.46
24	Nagaland	0.52	2.67	1.39
23	NCT Of Delhi	7.96	26.88	5.46
	Odisha	3.83		5.40
27			-	-
28	Puducherry	0.64	1.6	0.85
29	Punjab	11.41	35.54	12.79
30	Rajasthan	96.05	96.52	100.02
31	Sikkim	0.21	0.88	0.57
32	Tamil Nadu	6.58	46.21	93.39
33	Telangana	3.85	0	-
34	Tripura	0.96	5.29	7.55
35	Uttar Pradesh	142.17	405.56	99.28
36	Uttarakhand	14.26	27.66	18.97
37	West Bengal	29.39	87.69	-
	Total	1,049.56	2,203.04	1079.37

* Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.